


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 02-09-2020**

Morning Session	Afternoon Session
<p>Objections 1.CR. 106/2020 2.CR. 239/2020</p> <p>Hearing/Arguments 3. CR. 132/2020 4. CR. 252/2020 5. CR. 238/2020 6. CR. 221/2020 7. Cmis. State Bank of India/20 8. PCR Annapurna/20 9. CC 4485/2020 10.PCR. Manjunath/20 11.CR. 93/20</p> <p>ORDERS 12. CC. 3838/2020 13. CC. 3840/2020 14. CR .30/2020</p>	<p>Hearing/Arguments 1.Cmis. 269/2020 2.Cmis. 267//2020 3.Cmis. 268/2020 4.Cmis. 271/2020 5.CC.6794/2016 6.CC.4708/2016</p>


Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
Bangalore

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 02/09/2020)**

II ACJM, Bengaluru. 1 st session IO/Evidence	II ACJM, Bengaluru. 2 nd Session IO/Evidence/Arguments
1. CC No.4618/2014	1. CC No.7958/2013
2. CC No.7099/2015	2. CC No.1615/2016
3. CC No.7282/2016	3. CC No.8400/2017
4. CC No.8242/2017	Arguments
5. CC No.11832/2019	4. CC No.1080/2016
6. CC No.7736/2019	5. CC No.3625/2016
7. CC No.571/2019	6. CC No.3823/2018
8. CC No.7066/2018	7. CC No.819/2019
9. CC No.6484/2018	8. PCR No.228/2020, Hearing
10. CC No.1018/2008, 313 Statement	9. CC No.4144/2020 Committal
11.5303/2013, 313 Statement	

Sd/-
IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOOP issued by the Hon'ble High Court of Karnataka.